NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-369(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s. Daimler Financial Services Pvt. Ltd. Vs. M/s. Rising Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Ritesh Khare, Advocate for the Petitioner

ORDER

Ld. Counsel for the Petitioner prays for some time to file the affidavit of service. None is present on behalf of the Respondent. Be listed for 12th October, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)